53. Ms. Vandana Jena,

Senior Advisor (WCD) Planning Commission, Yojana Bhawan, Sansad Marg, New Delhi.

55. Shri S.K. Ray,

Financial Advisor, Ministry of Women and Child Development, Shastri Bhawan, New Delhi

56. Dr. (Shrimati) Kiran Chadha,
Executive Director,
Central Social Welfare Board,
Dr. Durgabai Deshmukh Samaj
Kalyan Bhawan, New Delhi.

Allocations for CSWB

774. DR. T.N. SEEMA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the allocations for the Central Social Welfare Board (CSWB) for 2006-07 to 2010-11, year-wise;

(b) whether there are any dues to be cleared by Government to CSWB and if so, the details thereof, programme/scheme-wise;

(c) the dues to be cleared by CSWB item-wise to the State Social Welfare Boards and Voluntary Organisations/ NGOs, till 31st March, 2010; and

(d) the steps taken by CSWB and Government to release the pending payments as above?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) The details of allocations for CSWB for 2006-07 to 2010-11, year-wise are as under (in Rs. lakhs):—

Plan:	
RE 06-07	14,295
RE 07-08	13,300
RE 08-09	15,692
RE 09-10	15.500
BE 10-11	15,050

Non-Plan	1:
----------	----

RE 06-07	2650
RE 07-08	2725
RE 08-09	1892
RE 09-10	2117
BE 10-11	2010

(b) to (d) Funds are provided to CSWB every year as per their pace of expenditure and other procedural norms and requirements. The funds are in turn released by CSWB to the State Social Welfare Boards and Voluntary Organisations/NGOs on receipt of annual accounts, inspection reports etc. for different schemes. Details of dues to be released by CSWB items-wise, till 31st March, 2010 are as under (in Rs. lakhs)

Name of Scheme	Amount
Short Stay Home	2699.40
Rajiv Gandhi National Creche Scheme	92000
Family Counselling Centre	1825.03
Condensed Course of Education for Adult Women	632.73
Border Area Project	1103.91
Mahila Mandal	74.00

The functioning of CSWB is reviewed periodically by the Ministry to ensure effective implementation of its programmes.

Trafficking of children and minor girls

775. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that reports of trafficking of children and minor girls from North Eastern Region is rising;

(b) if so, the details thereof during the last two years including the current year in NER, State-wise; and

(c) the action taken by the Central and State Governments jointly in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) As per the National Crime Records Bureau (NCRB) data, the number of cases registered under the Immoral Traffic (Prevention) Act, 1956 in the North Eastern Region increased from 32 in 2008 to 43 in 2009. The State-wise details are given below:—